

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1682
ANSWERED ON 03/08/2026

STATUS OF WATER POLLUTION

1682. SHRI NEERAJ SHEKHAR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the State-wise report of water samples tested across the country during the last five years, including parameters used to determine potability such as chemical, biological and heavy metal contamination;
- (b) the details of States or districts that have been identified as having potable drinking water and the areas that have been declared unsafe or contaminated, with special reference to the State of Uttar Pradesh; and
- (c) the details of the agencies responsible for collecting and testing water samples, the frequency of testing and the standards followed?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) to (c) The Jal Jeevan Mission (JJM) – Har Ghar Jal, is under implementation since August, 2019, in partnership with States/ UTs to make provision of potable tap water supply in adequate quantity, of prescribed quality and on regular & long-term basis to rural households. Drinking Water being a State subject, the responsibility of Planning, Designing, Approval, Implementation, Operation & Maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, is vested with State/UT Governments. The Government of India supplements the efforts of the States/ UTs including Uttar Pradesh by providing financial, policy guidance and technical assistance.

Under JJM, as per existing guidelines, Bureau of Indian Standards' BIS:10500 standards are adopted by States/ UTs including Uttar Pradesh as benchmark for quality of water being supplied through the piped water supply schemes. BIS specifies 'acceptable limit' and 'permissible limit in the absence of alternate source' for various physio-chemical and bacteriological parameters for drinking water quality.

Under JJM, to enable the States/ UTs for online reporting of water quality monitoring and surveillance including test reports of water samples for water quality, sample collection etc. for drinking water, an online JJM – Water Quality Management Information System (WQMIS) portal has also been developed. The State-wise details of water quality test reported through WQMIS are available in public domain and can be accessed at: <https://ejalshakti.gov.in/WQMIS/Main/report>. The State-wise details of water quality testing reported by States/UTs including Uttar Pradesh on JJM-WQMIS is **annexed**.

States/ UTs have been advised to plan and implement piped water supply schemes based on alternative safe water sources/ bulk water transfer for the villages with water quality issues. Moreover, any water supply scheme undertaken under JJM is approved only after the recommendation of a Source Finding Committee of the respective State Government including Uttar Pradesh, to the effect that the identified water source through which the scheme is planned, has sufficient yield for sustaining water supply as per required norm, for the scheme design period.

In consultation with various stakeholders 'Concise Handbook for Monitoring Water Quality of Piped Drinking Water Supply to Rural Households' has been released in December 2024 for guidance to States/ UTs. This handbook recommended for a comprehensive testing of drinking water samples at various testing points such as source, treatment plant, storage and distribution points, and remedial action wherever necessary, to ensure that the water supplied to households is of prescribed quality.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF RAJYA SABHA UNSTARRED
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State-wise details of water quality testing reported by States/UTs

S. No.	State	No. of sample tested in lab					
		2021-22	2022-2023	2023-2024	2024-2025	2025-2026	2026-2027*
1.	A&N Islands	992	1,152	984	1,172	2,723	660
2.	Andhra Pradesh	364606	6,14,014	6,99,999	6,86,179	7,15,401	1,96,960
3.	Arunachal Pradesh	26007	29,178	39,238	22,271	10,364	1,357
4.	Assam	216323	1,69,108	2,97,405	2,70,466	2,05,120	58,831
5.	Bihar	202493	2,32,425	1,60,783	2,74,547	1,36,626	44,410
6.	Chhattisgarh	68935	1,11,208	1,23,175	1,60,891	1,01,593	29,193
7.	DDNH	0	-	-	-	-	-
8.	Goa	8571	8,881	10,336	13,660	7,530	786
9.	Gujarat	239232	2,57,489	1,53,057	71,204	3,12,531	1,21,715
10.	Haryana	96910	82,725	69,702	60,757	44,717	19,130
11.	Himachal Pradesh	266754	1,98,497	2,20,428	2,41,458	2,75,154	68,661
12.	Jammu & Kashmir	197360	2,67,334	2,53,364	2,66,547	3,10,370	94,567
13.	Jharkhand	149724	1,95,314	2,14,431	2,18,562	2,10,621	71,186
14.	Karnataka	159533	2,22,732	2,66,532	3,21,759	2,56,206	1,00,874
15.	Kerala	241787	4,55,436	6,36,043	7,00,732	3,63,041	90,603
16.	Ladakh	5359	5,480	7,706	10,229	8,325	648
17.	Lakshadweep	3483	4,778	6,880	7,897	3,576	812
18.	Madhya Pradesh	344612	6,37,637	5,74,409	5,74,798	4,88,653	2,33,446
19.	Maharashtra	69215	3,93,623	6,42,396	5,87,570	5,47,688	2,15,939
20.	Manipur	17413	22,373	17,413	19,508	5,773	1,152
21.	Meghalaya	7104	32,805	51,836	40,657	37,580	20,319
22.	Mizoram	18930	37,306	29,224	21,908	7,788	2,572
23.	Nagaland	4308	12,747	7,947	6,751	1,258	449
24.	Odisha	216816	2,37,965	2,60,445	2,72,406	2,42,555	87,400
25.	Puducherry	942	997	818	287	-	-
26.	Punjab	14930	24,616	33,107	67,481	69,953	22,961
27.	Rajasthan	111407	1,41,441	1,98,476	1,80,063	73,144	13,068
28.	Sikkim	6252	7,689	15,527	17,297	8,436	2,965
29.	Tamil Nadu	346263	6,71,421	8,48,706	9,07,742	9,43,022	3,40,877
30.	Telangana	223180	2,46,089	2,91,673	2,85,183	2,78,446	85,400
31.	Tripura	30939	19,572	50,701	82,287	55,538	18,083
32.	Uttar Pradesh	99006	3,16,618	6,23,246	10,67,899	8,25,798	1,72,340
33.	Uttarakhand	71203	93,407	1,19,958	1,25,553	1,06,444	38,005
34.	West Bengal	341587	4,67,718	5,74,096	6,82,526	4,74,910	91,110

* As on date

Source: JJM-WQMIS